

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.80 of 2012 in
DFR No.1689 of 2011

Dated : 27th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Sadashiva Sugars Ltd. ... Appellant(s)

Versus

The Addl. Chief Secretary Govt. of
Karnataka & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Prabhuling Navadgi
Mr. Rajesh Mahale

ORDER

IA No.80 of 2012
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 11.04.2012.

Dasti service is permitted.

Post the matter on **11.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs